

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 10.02.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) (Ins) No. 02 of 2021	Pradeep Kumar Sekar Vs. Solar Semiconductor Energy Systems (India) Pvt. Ltd. & Anr.	Vijayaragavan SP	

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By the order of Hon'ble Member (J)

**-sd/-
Deputy Registrar**